HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

ORDER

698 NO:

DATED: - 21/9/2019

Sanction is hereby accorded to the allotment of funds to the tune of Rs. 1.00 lacs (Rupees One Lac) only in favour of unsiff, Mahore under Majaor Head 2014-Adm. of Justice, Sub head 0488 Distt.& Sessions Courts under detailed Head "Office Expenses" for the current year 2019-20, for purchase of articles for the Camp Courts after observing all codal formalities.

Boudera (Ram Singh) Joint Registrar(Acctts)

No: 16858-59/AC

Dated: 21/9/2019

Copy to the:-

- 1 Munsiff, Mahore.
- 2 Treasury Officer, Mahore.for in f. and n/a.
- 3. Order Book.

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Joint[|]Registrar(Acctts